

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 705 OF 2008

VARUN CHAUDHARY

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With appln(s) for permission to file additional documents and
bail and office report)

WITH APPEAL(CRL) NO. 561 of 2008

(With appln. For exemption from filing O.T)

Date: 21/07/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s)

Mr.U.U. Lalit, Sr.Adv.
Mr. Sanjay R. Hegde,Adv.
Mr.Ramesh Kr.Mishra,Adv.
Mr.Krutin Joshi,Adv.
Mr.Ramesh S.Jadhav,Adv.
Mr.Vikrant Yadav,Adv.
Mr.J.S. Sodhi, Adv.
Mr.G.S.Sodhi,Adv.

For Respondent(s)

Dr.Manish Singhvi, AAG,
Mr.Devanshu Kumar Devesh,Adv.
Mr. Milind Kumar,Adv.

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UPON hearing counsel the Court made the following
O R D E R

Mr. U.U. Lalit, learned senior counsel appearing for the
appellant started his arguments at 12.10 p.m. and concluded
at 3.35 p.m. Dr. Manish Singhvi, learned counsel for the
respondent - State of Rajasthan has started his arguments at
3.35 p.m. and was on his legs when the court rose for the
day. The matters remained part-heard.

(KUSUM SYAL)
SR.PA

(SUSMIT GHOSH)
COURT MASTER